

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **20.09.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 346/2024 For Stay IA No. 948/2024 For Direction IA No. 949/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	
2.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, United Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana
3.	Comp App (AT) (CH) (Ins) No. 257/2024 For Urgent Hearing IA No. 688/2024 For Condone Delay IA No. 689/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Mr. Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Bhargav Nath	M/s RKP & Associates

For Defects/Rectification

S.No	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805118/01056/2023	Milan Shoppe Vs Gopalsamy Ganesh Babu Resolution Professional Milan Textile Enterprises Pvt. Ltd.	M/s Sukumar N Oomen	
6.	9805118/01060/2023	Amar Vora Vs Gopalsamy Ganesh Babu	M/s Sukumar N Oomen	
7.	9805118/01202/2023	Nishka Vora (Minor) Represented by her father Mr. Amar Vora Vs Gopalsamy Ganesh Babu	Mr. Sarath Babu	
8.	9805118/00903/2023	Gulls Realtors Private Limited Vs Piramal Capital & Housing Finance Ltd.	Mr. Pawan Jhabakh	
9.	9805118/01198/2023	Mihir R Chedda Vs Gopalsamy Ganesh Babu	Mr. B Sarath Babu	
10.	9805117/00217/2023	Bindu S Vs Qwave Soft Systems India Private Limited & Ors.	M/s Veritae Legal	
11.	9805117/01771/2023	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
12.	9805117/01758/2023	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Harikumar G Nair	
13.	9805117/01759/2023	Varghese and Co Vs Bijoy Prabhakaran Pulipra & Ors.	Mr. Harikumar G Nair	
14.	9805117/01761/2023	Rathnam & Co Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	

15.	9805117/01765/2023	Oriol Healthcare Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
16.	9805117/01769/2023	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
17.	9805111/01358/2023	Avvas Infotech Private Limited Vs M/s. Corporation Bank	Ms. Mummaneni Vazra Laxmi	
18.	9805118/00113/2023	State Bank of India Vs P.V. Prabhakar Rao	M/s Sri & Associates	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana
20.	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors.	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2 Ms. Lily Francis- R4
21.	IA No. 946/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270 & 945/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Ms. JVL Bharati- R1 Mr. ML Ganesh-R2
22.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022 Leave to file IA No. 947/2024	ISPT LLC Vs M/s Indo Shell Mould Ltd. & Anr.	Mr. Vikram Veerasingh	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner, EPFO & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan R2/Liquidator
24.	IA.No.91/2021 (For Condone Delay) IA No. 591/2023 (To implead) In Comp. App (AT) (CH) (Ins) No.40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
25.	IA No. 50/2021 (Additional docs.) in TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
26.	IA No. 446/2022 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 196/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh-R2
27.	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
28.	IA No.519 & 861/2024 (To implead) in Comp App (CH) (Ins) No. 131/2024 For Stay IA No.355/2024 To Vacate Stay IA No. 862/2024 To Adv. Hg. IA No. 863/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr. WITH	Ms. R Moneshaa	Mr. Adith Narayan Vijayaraghavan- R2

29.	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No.362/2024	M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1
31.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
32.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
33.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
34.	Comp App (AT) (CH) (Ins) No. 412/2022	S.R.Shriraam Shekher, Liquidator of RLS Alloys Private Limited Vs GST & 2 Ors.	Mr. Ramaswamy Meyyappan	Mr. B Vijay

35.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Vs Mr. Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthanan-R1
36.	Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited	Mr. G. Vairava Subramaniam	Ms. Preeti Mohan
37.	Comp App (AT) (CH) (Ins) No. 35/2024 For Stay IA No. 105/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Shri. Amier Hamsa Ali Abbas Rawther, Liquidator of M/s Floram Shoes (India) Pvt. Ltd.	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah
38.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
39.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	
40.	Comp App (AT) (CH) No. 49/2024 For Stay IA No. 789/2024	Vinod Bajaj Vs Vetril Systems Pvt. Ltd. & 2 Ors.	M/s. Sumana Naganand	M/s Sadananda & Prasad- R1-R3
41.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No.385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Management Branch & Anr. WITH	Mr. PS Suman	Mr. MS Viswanathan R1

42.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No.399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	Mr. MS Viswanathan R1
43.	Comp App (AT) (CH) (Ins) No. 169/2024 For Stay IA No. 450/2024	Bank of Baroda & 2 Ors. Vs Dr. KC Ramaswami & 2 Ors.	Mr. G Kalyan Jhabakh	
44.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP of M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao- R3
45.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP, M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
46.	Comp App (AT) (CH) (Ins) No. 261/2024 For Stay IA No. 694/2024	P Krishna Vs Bank of Maharashtra & 2 Ors.	Mr. Mayan H Jain	Mr. T Ravichandran- R1
47.	Comp App (AT) (CH) (Ins) No. 269/2024	Mr. Sivarama Prasad Bhamidi, Liquidator, M/s Parikh Fabrics Pvt. Ltd. Vs Mr. B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr.	Mr. P Elayaraj Kumar	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
49.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
50.	TA (AT) No. 170-171/2021 (CA (AT) (Ins) 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
51.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. WITH	M/s UKCA & Partners	Dr. KS Ravichandran- R5-R10
52.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
53.	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
54.	TA (AT) No. 96/2022 (CA (AT) No. 181/2020 For Stay IA No. 2541/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors. WITH	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3

55.	TA (AT) No. 98/2022 (CA (AT) No. 180/2020 For Stay IA No. 2540/2020)	Ms. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & 3 Ors.	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2
56.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramania m Raja- R1 Mr. J Manivannan- R2
57.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr. Ramasubramaniam- R2
58.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr.Ramasubramania m Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. Arvind AS R2
59.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
60.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherj	Ms. Vinithra Srinivasan
61.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
62.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
63.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd.	Mr. Avinash Krishnan Ravi	

64.	Comp App (AT) (CH) (Ins) No.309/2022 For Stay IA No 708/2022	Prakasan V & 10 Ors Vs Shri. Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
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02:00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
2.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: vnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on **e-mail ID:** vnclatchennai5@gmail.com

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For Assistance,

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